MOTION FOR ELECTION TO THE COMMITTEE ON PUBLIC ACCOUNTS

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICES; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVENCES AND PENSIONS, AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, I move the following Motion:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term ending on the 30th April, 2010 and do proceed to elect, in such manner as the Chairman may direct, seven Members from amongst the Members of the House to serve on the said Committee."

The question was put and the motion was adopted.

STATEMENT BY MINISTER

Status of implementation of recommendations in the Twenty-seventh Report of Department related Parliamentary Standing Committee on Chemicals and Fertilizers, 2008-09

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Sir, I beg to lay a statement regarding status of implementation of recommendations contained in the Twenty-seventh Report of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers, 2008-09.

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICES; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVENCES AND PENSIONS, AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, With your permission, I rise to announce that the Government Business during the week commencing Monday, the 13th of July, 2009 will consist of:-

- (iv) Consideration of any item of Government Business carried over from today's Order Paper.
- (v) General Discussion on Budget (General) for 2009-10.
- (vi) Consideration and return of the Appropriation Bill relating to the Demands for Excess Grants (General) for 2006-07, after it is passed by Lok Sabha.
- (vii) Discussion on the Statutory Resolution seeking approval for the continuance in force of the Proclamation dated 19.01.2009 in respect of the State of Jharkhand, issued under Article 356